

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.13381/1984

M.C. MEHTA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(AGRA HERITAGE MATTER)

Date : 30/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

In person (N/P)

For Respondent (s)

Mr.Krishan Mahajan,Adv.
 Ms.Niranjana Singh,Adv.,
 Ms.Anil Katiyar,Ms.Sushma Suri,Advs.
 Mr.Hemant Sharma,Adv.,
 Mr.A.D.N .Rao,Mr.P.Parmeswaran,Advs.
 Mr.B.V. Balram Das,Adv.
 Mr. Vijay Panjwani,Adv.
 Mrs.Suchitra Atul Chitale,Adv.
 Mr.Ajay K. Agarwal,Adv.,
 Ms.Sangeeta Sharma,Ms.Alka Agrawal,
 Mr. C. Siddharth,Advs.
 Ms.Mridula Ray Bhardwaj,Adv.,
 Dr.Sumant Bhardwaj,Ms.Mona Rajvanshi,Advs.
 Mr.Krishan Mahajan,Adv.
 Ms.Laxmi Arvind,Adv.
 Mr.Ashok K.Srivastava,Adv.

UPON hearing counsel the Court made the following

O R D E R

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 At the request of Mr.Ajay K. Agarwal, the learned
 counsel apparing for the State of U.P. adjourned to
 1.5.2003.

(Vijay Kumar Sharma)
AR cum PS to Hon'ble Judge(Janki Bhatia)
Court Master